### NATIONAL COMPANY LAW TRIBUNAL <u>NEW DELHI BENCH</u> <u>NEW DELHI</u>

**C. P. NO**. 115(ND)13 CA. NO.

#### CORAM:

## PRESENT: SH. MAHARAJ KRISHAN HANJURA HON'BLE MEMBER (J)

HON'BLE MEMBER (J)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016

**NAME OF THE COMPANY:** M/s. Ghanshyam Tiwari V/s. M/s. Absolute Management Solutions Pvt. Ltd.

# SECTION OF THE COMPANIES ACT: 397/398

| <u>S.N</u> | O. NAME    | DESIGNATION | REPRESENTATION | SIGNATURE   |
|------------|------------|-------------|----------------|-------------|
| 10         | Rishi SOON | Adu.        | FarR-1,224.5   | Leis le hod |
| 2-         | Rayesh Ago | unal Adv.   | Ron A - 289    | Rost.       |

#### ORDER

Mr. Anshul, CS has appeared on behalf of the learned counsel for the petitioner. Learned counsel for the respondent is present. Mr. Anshul seeks and is given one more opportunity in the ends of justice to advance the arguments in the matter.

List on 14.12.2016.

CdL

(R.Varadharajan) Member (Judicial)

Sd1-(Maharaj Krishan manual)

Member (Judicial)